

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

M/S Lexicon Commercial Enterprises Ltd. Vs Umakanta Sharma & Ors.

Court: Sikkim High Court

Date of Decision: March 1, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: S.S. Hamal, Pradeep Sharma, Yeshir Namgyal Tamang, Hissey Gyaltsen, Shusma Rai, Shakil Raj Karki

Judgement

Bhaskar Raj Pradhan, J

1. Respondent no.1 appears in person. He seeks time to engage a counsel. Two weeks as prayed for is granted. The learned counsel shall come

prepared on the next date for final hearing. Respondent nos. 3 and 6 although served have chosen not to appear.

2. List for final hearing on 04.04.2024.